

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**QUESTION NO 1164**  
ANSWERED ON 02.05.2016

**VOCATIONAL TRAINING CENTRES**

1164. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the scheme of vocational training in tribal areas to run vocational training centres for tribal students in the country indicating the financial assistance provided thereunder during each of the last three years, State/UT-wise;
- (b) the number of vocational training centres, institutes/schools presently being supported under the scheme, State/UT-wise;
- (c) whether the Government has any proposal to set up more such centres and if so, the details thereof and the action taken thereon along with the funds sanctioned and released thereunder during the said period, State/UT-wise;
- (d) the extent to which the said scheme has been effective/helpful in upgrading the skills of tribal youth along with the number of ST youths benefitted therefrom during the said period, State/UT-wise; and
- (e) the other steps taken/being taken by the Government for its better implementation?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

a) Scheme of Vocational Training in Tribal areas has been launched to develop the skills of the ST youth for variety of jobs as well as self-employment, for enabling them to improve their socio-economic condition by enhancing their income. Under the scheme, free vocational training facilities are extended to tribal youth through 100% grants by the Ministry to states, Union Territories and other agencies implementing the Scheme. Each Vocational Training Centre (VTC) under the scheme caters to five vocational courses in traditional skills depending upon the employment potential of the area. Keeping in view the limited potential of even skilled persons in interior areas, each ST boy/girl is trained in two trades of his/her choice. Course in each trade is for a duration of three months. Each trainee is to be attached at the end of six months to a master craftsman in a semi-urban/urban area for a period of six months, to learn his/her skills by practical experience. The details of the financial assistance provided is given in **Annexure - I**

b) The requisite details sought in this part of the question is given in **Annexure-II**.

c) No such proposal is with the Government as on date.

d) The scheme has been effective in upgrading the skills of the tribal youth by providing them facility of training in places close to their habitat. The details of the beneficiaries is given in **Annexure – II**.

e) The scheme has been revised with effect from 1.4.2009 to provide enhanced financial norms (@ Rs.30,000/- per trainee) and to ensure linkages of vocational courses with recognized certificate/diploma through affiliation/accreditation of courses and institutions under Modular Employable Skills and Craftsman Training Scheme by National Council of Vocational Training of Ministry of Labour and Employment.

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**Annexure – I**

Annexure in refer to part (a) of Lok Sabha Unstarred Question No.1164 for 02.05.2016 raised by Shrimati P.K. Sreemathi Teacher, MP regarding“Vocational Training Centres”.

State/UT-wise funds sanctioned & released during last three years i.e. 2013-14 to 2015-16 under the Scheme of Vocational Training in Tribal Areas.

**(inRs. lakhs)**

S.No.	Name of State/UT	Funds released to State Governments/UTs			Funds released to NGOs		
		<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>
1.	Assam	390.51	485.70	900.00	74.16	72.00	0.00
2.	Gujarat	0.00	0.00	605.76	0.00	0.00	0.00
3.	Karnataka	0.00	0.00	0.00	53.88	64.00	0.00
4.	Madhya Pradesh	150.74	0.00	0.00	0.00	0.00	0.00
5.	Meghalaya	0.00	0.00	0.00	48.96	30.00	0.00
6.	Mizoram	69.68	150.00	0.00	0.00	0.00	0.00
7.	Nagaland	0.00	0.00	0.00	0.00	104.00	0.00
8.	Tamil Nadu	0.00	0.00	0.00	93.75	0.00	0.00

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**Annexure-II**

**Annexure referred to in reply to part (b) & (d) of Lok Sabha Unstarred Question No.1164 for answer on 02.05.2016 tabled by SHRIMATI P.K. SREEMATHI TEACHER, MP, regarding "Vocational Training Centres".**

Sl.No.	Name of State/UT	Number of Centres	Number of Beneficiaries
1.	Andhra Pradesh	8	800
2.	Assam	41	7500
3.	Chhattisgarh	11	477
4.	Gujarat	13	6198
5.	Madhya Pradesh	30	2587
6.	Meghalaya	9	700
7.	Mizoram	15	1500
	<b>Total</b>	<b>127</b>	<b>19762</b>

**Vocational Training Centres run by NGOs for which grant-in-aid was released:**

S.No.	Name of State/UT	Number of Centres	Number of beneficiaries
1	Assam	03	600
2	Karnataka	01	320
3	Meghalaya	01	260
4	Nagaland	02	340
5	Tamil Nadu	01	200
	<b>Total</b>	<b>8</b>	<b>1720</b>

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